

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 221 & 319 of 2013**

**Dated : 26<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 221 of 2013**

**NTPC Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Poorva Sahegal  
Counsel for the Respondent(s): Mr. Pradeep Misra and  
Mr. Manoj Kr. Sharma for R-2**

**Appeal No. 319 of 2013**

**NTPC Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Poorva Sahegal  
Counsel for the Respondent(s): Mr. M.S. Ramalingam for R.1**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing on **16.07.2014.**

**(Rakesh Nath)  
Technical Member  
Ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**